

By E-Mail

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-48/2017/896 /A

From :- Shri Kaushik Kumar Sarma
Joint Registrar (Vigilance)
Gauhati High Court,
Guwahati.

To, Shri Biswajit Chakraborty
Member, M.A.C.T.
Barpeta

Dated Guwahati the 21st February, 2019.

Sub: **Head Quarter leave permission.**

Ref:- Your letter No. MACT (B)/216 dated 20.02.2019.


Sir,

With reference to the above, I am directed to inform you that your prayer for Head Quarter Leave permission from the morning of 22.02.2019 till the morning of 25.02.2019, has been granted / rejected, as prayed for.

The seniormost Judicial Officer at the station, will remain incharge of your court and office, in your absence.

Yours faithfully,


JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-48/2017/897 /A dated 21.02.19 

Copy to –

✓ The System Analyst, Gauhati High Court, Guwahati for information and necessary action.


JT. REGISTRAR (VIGILANCE)

